

Investigation in March, 1970 against the Area Organiser, Director-General Security Kanjira Area; and

(b) the result of the enquiry and the action taken thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT):** (a) Yes, Sir. A case was registered by the Central Bureau of Investigation on 6-4-1970 against Shri V. V. Mongia, Area Organiser, Dharamsala.

(b) Report of the Central Bureau of Investigation revealed that a false travelling allowance claim was made and obtained by Shri Mongia. Departmental proceedings are being instituted against him.

**Sarkar Committee Report on C.S.I.R.**

**2368. SHRI JYOTIRMOY BOSU :**

**SHRI R. V. BADF :**

**SHRI B. R. SHUKLA :**

Will the Minister of **SCIENCE AND TECHNOLOGY** be pleased to state :

(a) whether the Sarkar Committee of Inquiry on the Council of Scientific and Industrial Research has submitted its second part of the Report;

(b) if so, the main suggestions made therein; and

(c) the reaction of Government thereto?

**THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) :** (a) Yes, Sir, on 16th August, 1971.

(b) The Part-II of the Report of the Sarkar Committee was laid on the Table of the Lok Sabha on 24-11-71. A copy of Report is available in the Library of Parliament.

(c) The recommendations of the Sarkar Committee were considered by the Directors of the National Laboratories and Research Associations at a Conference held on 24th and 25th October, 1971 at Poona and they have expressed their views. The recommendations of the Sarkar Committee are being considered in the light of these views.

**Sarkar Committee Report on C.S.I.R.**

**2369. SHRI BISHWANATH JHUN-JHUNWALA :**

**SHRI INDRAJIT GUPTA :**

Will the Minister of **SCIENCE AND TECHNOLOGY** be pleased to state :

(a) whether the Sarkar Committee in Part-I of their Report has suggested sweeping charges in the set-up of the Council of Scientific and Industrial Research;

(b) whether the recommendations of the Sarkar Committee have been considered by Government; and

(c) if so, the recommendations which have been accepted for implementation?

**THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) :** (a) The Sarkar Committee in Part-II and not in Part-I of their Report have recommended the following major changes in the set-up of the C.S.I.R.:

(i) The objective and major activities of the CSIR should consist of research projects of national

priority, sponsored research, adaptation of imported technologies and development of newer technologies in keeping with the national objective of self-reliance.

- (ii) The research programmes of the CSIR should be evolved in consultation with the National Committee on Science and Technology.
- (iii) The Board of Scientific and Industrial Research (BSIR) should be abolished and the Directors' Conference should be placed on a formal basis.
- (iv) The Prime Minister and the Minister incharge of the portfolio under which the CSIR is included should disassociate themselves from the office of the President and Vice-President of Governing Body and should retain connection as Chairman and Vice-Chairman of the Society. The Director General should be ex-officio Chairman of the Governing Body with four Directors and experts to be nominated by the Government the objective being the internalisation of the management of the CSIR. The same pattern will be followed in the National Laboratories where the Director will be Chairman and 3 to 4 Project Leaders and 2-3 experts members of the Executive Committees.
- (v) The Governing Body of the CSIR should be supported by a strong technical Secretariat at the Headquarters.
- (vi) The Laboratories should be grouped into the categories to ensure maximum interaction and

coordination between their research programmes and activities. Each Group should be constituted into a Coordination Council concerned with common area of activity.

Part-II of the Report of the Sarkar Committee was laid on the Table of Lok Sabha on 24.11.71. A copy of the Report is available in the Library of Parliament.

(b) and (c). The recommendations of the Sarkar Committee were considered by the Director of the National Laboratories and Research Associations at a Conference held on 24th and 25th October, 1971 at Poona and they have expressed their views. The recommendations of the Sarkar Committee are being considered in the light of these views.

#### Shortage of Truck and Bus Tyres and Tubes in West Bengal

2370. SHRI SAMAR GUHA: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether the West Bengal Transport system is facing a crisis due to scarcity of tyres and tubes;

(b) whether about 50 per cent trucks and buses, particularly in the rural areas have been compulsorily garaged for want of tyres and tubes; and

(c) whether black-marketing of tyres and tubes is creating trouble?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA):

(a) to (c). Information has been called for from the Government of West Bengal and will, on receipt, be laid on the Table of the House.